IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-59(ND)/2008

In the matter of:

Sh. Raj Kumar Divraj & Ors.

....PETITIONER

Vs.

M/s Rambagh Palace Hotel (P) Ltd.

... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Salman Khurshid, Sr. Advocate

Mr. Shailesh Sharma, Advocate

For the Respondent/Cor. Debtor

ORDER

At the request of the Ld. Counsels for the parties, the matter is posted to

14.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017